

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 230/2021 In C.P. (IB)/1545(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IA 230/2021 Palak Desai V/s Tristar
Tradelink Pvt. Ltd.**

**IN THE MATTER OF
Bombay Sales Agency
V/s
Jsk Marketing Ltd.**

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 230/2021:- - Adv Prakhar Tandon i/b Adv Agam H Maloo appeared for the Applicant. None has appeared for the Respondents. Registry is directed to issue notice to the Respondents intimating the next date of hearing. List the matter on **25.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)